

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 313/2018

MADAN SINGH (DEAD) THROUGH LRS

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 05-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.  
Mr. Abhishth Kumar, AOR

Mr. Sarad Kumar Singhania, AOR

Mr. Sanjay Kumar Tyagi, Adv.  
Mr. Amit Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Issue reminder to the concerned Courts for original records in  
compliance to circular dated 22.05.2018.

List again on 20.8.2018.

RAJESH KUMAR GOEL  
Registrar

MG